



OA. No. 416/03

24.1.03

Hon. Mr. Justice R.R.K. Trivedi, V.C.
Hon. Maj. Gen. K.K. Srivastava, A.M.

Case called in revised list. None is present for applicant. Sri K.P. Singh, Counsel for respondents is present.

In view of the reasons stated in the order dated 23.1.03, this O.A. is not legally maintainable as the Second Appeal No. 924/02 is pending before the Hon'ble High Court. The O.A. is accordingly dismissed.

No order as to costs.


A.M.


V.C.

